

GOVERNMENT OF INDIA  
MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS  
(DEPARTMENT OF PERSONNEL & TRAINING)  
**LOK SABHA**  
**UNSTARRED QUESTION NO. 1681**  
(TO BE ANSWERED ON 04.05.2016)

**EXPENDITURE ON DISSEMINATION OF INFORMATION**

Ä1681. SHRI AJAY MISRA TENI:

Will the PRIME MINISTER be pleased to state:

- (a) the expenditure incurred by the Government on the dissemination of information to the applicants under the Right to Information during the current financial year;
- (b) whether there has been an increase in the number of RTI applications notwithstanding the cut in the expenditure and if so, the details thereof;
- (c) whether the primary reason for the extravagant expenditure by the erstwhile Government Departments has been due to misappropriation and carelessness in management of funds; and
- (d) if so, the details thereof and the corrective action taken in this regard?

**ANSWER**

Minister of State in the Ministry of Personnel, Public Grievances and Pensions and Minister of State in the Prime Minister's Office. (DR. JITENDRA SINGH)

(a): The data regarding expenditure incurred by various Ministries/Departments of the Government on the dissemination of information to the applicants under the Right to Information is not collected and maintained centrally.

(b): As per the Annual Report of the Central Information Commission (CIC) for 2014-15, a total of 7,55,247 Right to Information (RTI) applications were received by reporting Public Authorities in 2014-15, as against 834,183 number of RTI applications received in 2013-14, registering a decline of 78,936 number of RTI applications.

(c) & (d): Does not arise.

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